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Title : Introduction and passing of the Appropriation (Railways) No.2 Bill, 2006.

MR. DEPUTY-SPEAKER: Now, the House will take up supplementary List of Business, item no. 15-C.

SHRI LALU PRASAD: Sir, I beg to move for leave to introduce a Bill to provide for authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st March, 2004 in excess of the amounts granted for those services and for that year.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st March, 2004 in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI LALU PRASAD: I introduce ** the Bill.

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** Introduced with the Recommendation of the President.

MR. DEPUTY-SPEAKER: Now, the House will take up Supplementary List of Business – item number 15D.

SHRI LALU PRASAD: Sir, I beg to move:

"That the Bill to provide for authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2004 in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to provide for authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2004 in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER : The House will now take up clause by clause consideration of the Bill.

The question is :

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRILALU PRASAD : I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.
